

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 02ND MAY, 2019

No. 73/A: The following Officers of the Cadre of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division) in order of their seniority, w.e.f. the date of their posting in the rank of Civil Judge (Senior Division) :-

Sl. No.	Name of the Officers of Civil Judge (Junior Division) Cadre promoted to the rank of Civil Judge (Senior Division)
01	02
01.	Sri Nirupam Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Lohardaga
02.	Sri Ashok Kumar No. III, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Daltonganj
03.	Sri Manoj Kumar Sharma, J.M.-cum-Addl. Civil Judge (Junior Division)-cum-Judge Incharge, Jamshedpur
04.	Ms. Richa Srivastava, S.D.J.M., Giridih
05.	Sri Purushottam Kumar Goswami, Assistant Registrar (Judicial), Ranchi
06.	Ms. Arti Mala, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Ramgarh
07.	Sri Arjun Saw, Railway Judicial Magistrate, Dhanbad
08.	Ms. Manju Kumari, J.M.-cum-Addl. Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Dhanbad
09.	Sri Manoranjan Kumar No. II, S.D.J.M.-cum-Judge Incharge, Bokaro
10.	Sri Md. Umar, S.D.J.M.-cum-Judge In-charge, Koderma
11.	Sri Parth Sarthi Ghosh, S.D.J.M.-cum-P.M. (J.J. Board), Hazaribagh
12.	Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-Judge In-charge, Bokaro (Bermo at Tenughat)
13.	Ms. Divya Mishra, Assistant Registrar (Judicial), Ranchi
14.	Sri Rajiv Tripathi, J.M.-cum-P.M. (J.J. Board), Ranchi
15.	Sri Manoj Kumar Prajapati, Railway Judicial Magistrate, Deoghar (Madhupur)
16.	Sri Abhishek Kumar, Railway Judicial Magistrate, Ranchi
17.	Sri Shashi Bhushan Sharma, S.D.J.M.-cum-Judge Incharge, Dhanbad
18.	Sri Vishal Gaurav, Civil Judge (Junior Division)-cum-J.M., Ranchi
19.	Sri Kusheshwar Sinku, S.D.J.M., Deoghar (Madhupur)
20.	Ms. Rajshree Aparna Kujur, Civil Judge (Junior Division), Dhanbad
21.	Sri Kamal Ranjan, S.D.J.M.-cum-P.M. (J.J. Board), Deoghar
22.	Sri Ananda Singh, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra
23.	Sri Abhishek Prasad, J.M.-cum-Judge Incharge, Ranchi
24.	Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-Judge Incharge-cum-P.M. (J.J. Board), Saraikela
25.	Sri Rajesh Kumar No. II, S.D.J.M.-cum-Addl. Civil Judge (Junior Division), Chaibasa (Porahat)
26.	Sri Manoranjan Kumar No. III, Railway Judicial Magistrate, Sahebganj

27.	Ms. Lucy Sosen Tigga, Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Koderma
28.	Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Sahebganj
29.	Sri Manoj Kumar Ram, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla
30.	Sri Nitish Neilesh Sanga, Law Officer, Law (J) Department, Ranchi
31.	Ms. Kumari Jiv, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Chaibasa
32.	Ms. Kamala Kumari, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Latehar
33.	Sri Bishwanath Oraon, Judicial Magistrate-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Bokaro
34.	Ms. Nitasha Barla, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-Judge Incharge-cum-P.M. (J.J. Board), Khunti
35.	Sri Sindhu Nath Lamay, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Garhwa
36.	Sri Sandeep Nishit Bara, Civil Judge (Junior Division)-cum-Judge Incharge, Hazaribagh
37.	Sri Arbind Kachchap, Judicial Magistrate-cum-Civil Judge (Junior Division), Dhanbad
38.	Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat)
39.	Ms. Sushila Soreng, Judicial Magistrate-cum-Civil Judge (Junior Division), Jamshedpur

By order of the Court

Sd/- Ambuj Nath
Registrar General

Memo No. _____/Apptt.

dated Ranchi the 02nd May, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.



Registrar General

Memo No. 1644/Apptt.

dated Ranchi the 02nd May, 2019

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the O/o Registrar General/ the Registrar (Vigilance)/ the Registrar (Establishment) I/c/ the Registrar (Administration), all the Joint Registrars, the P.P.S. I/c to Hon'ble the Chief Justice, the C.P.C. I/c of High Court of Jharkhand, Ranchi/ the concerned Principal District and Sessions Judges including the Judicial Commissioner, Ranchi for information, (communication to the Officers concerned) and the needful at their end.

(-) For concerned P.D.J. & J.C Ranchi



Registrar General